NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 145(ND)/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016

NAME OF THE COMPANY:

Mr. G. S. Gupta

Vs.

M/s. DLF SBPL Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

| <u>S.NO.</u> | | | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|------|----------|------------------------------------|----------------|----------------|
| 1. | Mr. | U.K. Cho | udhang, So. Adv. Mohapatra, Adv | FU6 R. 1 | Eetha M |
| ٦. | .2M | Eesha | . Mohapaka, Adv | For R. 1 | Eest |
| 3. | M-6. | Himans | hu Vig . Adv | 11 | |
| | | | chan , Adv. | | Respondent No. |
| | | | | • | 1 |

Order

On account of hearing of part heard matter, this matter shall now be heard on 22.11.2016 as agreed by Counsel for the parties.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

24.10.2016 (P.K.Sud)